

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 02 OF 2018 & IA NOS. 10, 1096 & 1283 of 2018
and
APPEAL NO. 179 OF 2018

Dated: 11th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 02 OF 2018 & IA NOS. 10, 1096 & 1283 of 2018

In the matter of:

M/s Prism Johnson Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Amit Kapur
Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit
Mr. Somesh Srivastava
Mr. Raghav Malhotra

Counsel for the Respondent(s) :

Mr. Alok Shankar for R-1
Mr. Paramhans
h/f Mr. Aashish Anand Bernard for R-3 & 6

Mr. M.G. Ramachandran
Mr. Vikas Upadhyay
Mr. Pulkit Agarwal
Mr. Ashwin Nair for R-4

Mr. Deepak Chandela (*Rep.*) for R-4

Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri for R-5

APPEAL NO. 179 OF 2018

In the matter of:

BLA Power Pvt. Ltd.

....

Appellant(s)

Versus

Madhya Pradesh Power Management Co. Ltd. & Ors.

....

Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri

Counsel for the Respondent(s)

:

Mr. Paramhans Sahani
h/f Mr. Aashish Anand Bernard
Mr. S. S. Patel (Rep.) for R-1 & 4

Mr. M.G. Ramachandran
Mr. Vikas Upadhyay
Mr. Pulkit Agarwal
Mr. Ashwin Nair
Mr. Deepak Chandela (*Rep.*) for R-2

Mr. C. K. Rai
Mr. Sachin Dubey for R-5

Mr. Amit Kapur
Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit
Mr. Somesh Srivastava for R-13

ORDER

Heard Mr. Buddy A. Ranganadhan, learned counsel for Appellant in Appeal No. 179 of 2018 for some time.

List these matters for further hearing on **12-2-2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk